

- (a) Annual Report and Audited Accounts of the National Financial Reporting Authority (NFRA) New Delhi, for the year 2018-19.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 1261/17/19]
- (H) A copy (in English and Hindi) of the Fifth Annual Report on the Working and Administration of the Companies Act, 2013, for the year ending 31st March, 2019, under Section 461 of the Companies Act, 2013.
[Placed in Library. *See* No. L.T. 1262/17/19]
- (I) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Council of Applied Economic Research (NCAER), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 1546/17/19]
 - (ii) (a) Annual Report of the Empowered Committee of State Finance Ministers (EC), New Delhi, for the year 2017-18.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1206/17/19]
 - (iii) (a) Annual Report of the Empowered Committee of State Finance Ministers (EC), New Delhi, for the year 2018-19.
(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 1207/17/19]

Reports and Accounts (2018-19) of IIFPT, Thanjavur, Tamil Nadu and NIFTEM, Haryana and related papers

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the Indian Institute of Food Processing Technology (IIFPT), Thanjavur, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Institute, for the year 2018-19.

[Placed in Library. See No. L.T. 1313/17/19]

- (ii) (a) Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Haryana, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Institute, for the year 2018-19.

[Placed in Library. See No. L.T. 1314/17/19]

Report of the CAG of India for the year 2017-18

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under clause (2) of Section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31 March, 2018 — Union Government (Commercial) — Report No.18 of 2019 — General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit).

[Placed in Library. See No. L.T. 1291/17/19]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Finance:—

- (i) First Report on Demands for Grants (2019-20) of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services and Investment and Public Asset Management);